

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

14. C.P.(IB)-08(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.02.2021**

NAME OF THE PARTIES: Gates India Pvt.Ltd  
V/s  
Gammon Engineers And Contractors Pvt Ltd  
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Mr. Malhar Zatakia, counsel for the petitioner and Mr. P.G. Sabnis, counsel for the respondent are present.

By consent requested date for completing the settlement. List this matter on 23.03.2021 for reporting settlement.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)